

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **23.01.2023** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.25 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) No. 13/2021 (CA (AT) (Ins) 850/2019)	SP Coal Resources Pvt Ltd Vs Indus FILA Limited & 3 Ors.	Mr. Goutham Shivshankar	Ms. Supriya Jain Mr. Yugank Goel- R2. Mr. Tushar Mudgil- R4

Copy to:

By the order of Hon'ble Member (J)
(Chennai Bench)

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